

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 13.09.2019 (FRIDAY)**  
**COURT OF CHAIRPERSON**  
**10: 30 AM**

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Kanthi Narahari, Member (Technical).

**For Orders**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 84 of 2019	Sri Munisuvrata Agri International Ltd. Vs. Bank of Baroda & Ors.	Vikas Sethi	Saumya Dutta-R11 Sachi (R13-14) Aaditya VK-R15
2.	Comp. App. (AT) (Ins) No. 359 of 2019	Saregama India Ltd. Vs. Home Movie makers Pvt Ltd.	Aseem Chaturvedi	Aditya Verma
3.	Comp. App. (AT) (Ins) No. 606 of 2018	Ayush Agrawal Vs C.A Kannan Tiruvengadam & Anr.	Vikrant singh Bloria	Ajay Gaggar
4.	Comp. App (AT) (Ins) No. 847 of 2019	Girish Agarwal. Vs. Lavis Signature panel Pvt Ltd.	Rajiv Shukla	Syed Sarfaraz Karim-RP

**For Admission (Fresh Cases)**

5.	Comp. App (AT) (Ins) No. 949 of 2019	Vijay Pal Garg & Ors. Vs. Pooja Bahry Liquidator in the Matter of GEE Ispat Pvt Ltd.	Kunal Godhwani	
6.	Comp. App (AT) (Ins) No. 950 of 2019	Duke Sponge and Iron Pvt Ltd. Vs. Laxmi Foils Pvt Ltd.	A.K. Vali	
7.	Comp. App (AT) (Ins) No. 951 of 2019	Edwell Infrastructure Hazira Ltd. Vs. Siddhi Vinayak Logistics Ltd & Anr.	Shally Bhasin	
8.	Comp. App (AT) (Ins) No. 952 of 2019	M.S. Jain. Vs. TVG Ltd & Anr.	Ravi Raghunath	Amit Kumar Mishra

**For Admission (After Notice)**

9.	Comp. App. (AT) (Ins) No. 484 of 2019	KCP Shivraman Vs. Karur Vysya Bank Ltd. & Anr.	Rhea Luthra	T.N. Durga Prasad-R1
10.	Comp. App. (AT) (Ins) No. 509 of 2019	State Bank of India. Vs. Anuj Bajpai (Liquidator)	Sindhu T.P	Rajendra Beniwal

<b>11.</b>	Comp. App (AT) (Ins) No. 669 & 689 of 2019	Rajesh Kumar Agarwal & Ors. Vs. Srivani Merchants Pvt Ltd & Anr.	Arushi Arora	Nikhil Jain-R1
<b>12.</b>	Comp. App (AT) (Ins) No. 726 of 2019	Continental Piling & Excavation Pvt Ltd. Vs. Capacit'e Infraprojects Ltd.	Saurabh Seth	Rishi Bhanahar
<b>13.</b>	Competition Appeal (AT) No. 36 of 2018	Karnataka Power Corporation Ltd. Vs. Competition Commission of India & Ors.	AchyuthAjith Kumar	Yaman Verma

**Note: The Court will rise at 01:00 PM.**

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**By Order**

**-sd/-**

**Registrar**